

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.82/(MAH)/2013

CORAM:

Present:


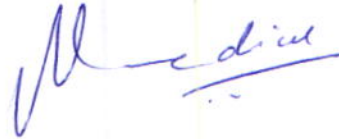
SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: Mrs. Girija K. Kutty
V/s.
M/s. Modulux Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Bank Manek ilb VIA Legal for follow	Counsel	
2	V. Mannachiar ilb M/s Mannachiar & Co	Advocate for party 1	

ORDER

TCP 82/397-398/2013/CLB/MB/MAH/2013

1. Learned Representatives of both sides are present. Pleadings are complete.
2. The short compilation as required by the Bench is also placed on record. Put up for final hearing.
3. Adjourned to **13.02.2018 at 2.30 p.m..**

Sd/-

BHASKARA PANTULA MOHAN
Member(Judicial)

Date : 14.12.2017
ug

Sd/-

M.K. SHRAWAT
Member (Judicial)